

Government of Rajasthan
Law & Legal Affairs Department

F. No. 27(17)Nyay/06

Jaipur, Dated. 1 MAY 2017

Notification

In continuation of the previous notification No. 27(17) Judl/2006 dated 13.09.2007 issued regarding link officers of Special Judge (N.D.P.S. Cases) and in exercise of the powers conferred by section 36 of the N.D.P.S. Act, 1985 the State Government with the concurrence of the Rajasthan High Court, hereby appoints the following Link Officers as Special Judges (N.D.P.S. Cases) in absence (on leave or vacant due to any other cause) of presiding officer (N.D.P.S. Cases), Jodhpur for that Specific period:

S.No.	Name of Court working with N.D.P.S. Powers	Link Courts
30	Special Judge, N.D.P.S. Cases, Jodhpur	1. Spl. Judge (Prevention of Corruption Act Cases), Jodhpur 2. Spl. Judge (CGST POA Act Cases), Jodhpur 3. Spl. Judge (C.B.I. Cases), Jodhpur

By Order

(Manoj Kumar Vyas)
Principal Secretary, Law

RAJASTHAN HIGH COURT, JODHPUR.

No. Gen./11/4/92/617

Dated: 15/05/2017

Copy forwarded to following for information & necessary action:-

1. All Registrar, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur, Registrar (Classification)/CPC, RHC, Jodhpur with a request to upload the same at Rajasthan High Court website.
2. District and Session Judge, Jodhpur Metropolitan/ District
3. concerned special courts.
4. CMM, Jodhpur Metro./ CJM, Jodhpur District
5. Administrative Officer Judicial, Confidential/ RJS (Estt.) Section, Subordinate (Estt.) Section, Statistics Section, Building, Budget, computer cell (for update & mail to concerned DJ), Rajasthan High Court, Jodhpur.

15.5.2017
REGISTRAR (RULES)